

SHRI K. S. RAMASWAMY : Prohibition was in force in Gujarat long before this scheme was introduced. 50 per cent grant is given only to those States which introduced it in newly selected areas.

श्री बी० पी० मौर्य : अध्यक्ष महोदय, और प्रान्तों में जब इस शराबबंदी के तजुर्वे को किया गया और जब उसका नतीजा निकलने के बाद में रैब्यू का नुकसान हुआ और हर एक घर में शराब बनाने की फैक्ट्रियां खुल गयीं तो क्या उसको देखकर कुछ प्रान्तों की राज्य सरकारों ने मांग की है कि वह फिर अपने यहां शराब को चालू करना चाहते हैं ?

अध्यक्ष महोदय : मूल सवाल तो मद्य निषेध लागू करने के लिए राज्यों की सहायता देने के बारे में है जबकि माननीय सदस्य उसके बिल्कुल विपरीत कह रहे हैं।

River Transport Schemes in the Country

*1475. **SHRI N. K. SINHA :**
SHRI SUBODH HANSDA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government propose to execute 10 River Transport Schemes in the Country ;

(b) if so, what are the schemes approved ;

(c) the estimated cost of the schemes ; and

(d) whether the schemes will be completed during the Fourth Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) to (d). A statement containing the requisite information is laid on the Table of the House.

Statement

(a) to (c). The Government of India have so far sanctioned 10 schemes costing Rs. 327.11 lakhs as per details given in the attached statement, for the development of Inland Water Transport as Centrally Sponsored Schemes to be executed by the State Governments concerned, out of the 100% Central loan assistance.

(d) Efforts are being made to get the schemes executed during the Fourth Plan period. Any unexecuted portions of works will, however, spill-over into the Fifth Plan period.

STATEMENT

Sl. No.	Names of the Schemes	Estimated cost
1	2	3
		(Rs. in lakhs)
1.	Running of experimental-cum-promotional river services on the Ganga (Bihar and Uttar Pradesh).	5.75
2.	Techno-economic survey and other investigations on the Bhagirathi-Hooghly system (West Bengal).	1.10
3.	Provision of a jetty at Mandava (Maharashtra).	20.69
4.	Improvement of navigation through the river Mahanadi from Dholpur to Cuttack (Orissa).	50.18
5.	Development of inland navigation on the Tungbhadra Left Bank Canal (Mysore).	9.16
6.	Improvement of the Cumbarjua Canal (Goa).	100.00
7.	Commercial Service on the Subansiri River (Assam).	5.00

1	2	3
8.	Provision of navigational facilities in Godavari and Krishna Delta Canals (Andhra Pradesh).	10.73
9.	Widening and deepening the Champakara Canal and Chitrapuzha River connecting back waters with industrial sites on the Fertilizers and Chemicals Travancore (Phase II) and the Titanium Complex Project (Kerala).	112.50
10.	Dredging of the South Buckingham Canal (Tamil Nadu).	12.00
Total		Rs. 327.11

SHRI N. K. SINHA : May I know how many schemes have so far been executed and what expenditure has been incurred during the last three years of the Fourth Plan ?

SHRI OM MEHTA : As I mentioned in the statement, there are ten schemes which have been sanctioned recently under the Fourth Plan and the work is at different stages in those ten schemes.

SHRI N. K. SINHA : You say that the expenditure is Rs 3.27 crores. But the expenditure so far incurred has not been mentioned. May I know whether the Inland Water Transport Directorate has received many schemes from the States and, if so, in how many schemes they have been able to render technical advice so far and, secondly, may I also know whether government propose to declare some waterways as national waterways ? Will they take into consideration Ganges in the north for this purpose ?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :** So far as the declaration of waterways as national waterways is concerned, it depends upon so many factors. An essential question is whether a sizeable amount of traffic can be carried in these waterways throughout the year. The lean period in a river is really the determining factor. Naturally, while we are in full sympathy with the proposal to declare certain waterways as national waterways, we have not found it possible to do so. Secondly, competition from other modes of transport also makes it difficult for us to do that. Thirdly, irrigation schemes draw practically all the waterway from certain rivers and there is very little

for navigation. If I may recount the causes further, the fourth cause is the interruption of Gauhati-Calcutta route on Brahmaputra because of the hostilities in 1965 and now because of Pakistan Army action in Bangladesh ; it has not been possible for us to do that. So far as giving advice to the State Governments on technical matters is concerned, to the extent possible we provide it.

श्री चन्द्रिका प्रसाद : अन्तराज्यीय जल परिवहन जाब-ओरियेन्टेड स्कीम है, स्पेशली बेकवर्ड एरिया के लिए। जहाँ कोई कम्यूनिकेशन नहीं है वहाँ पर लाभदायक भी है। संजल गवर्नमेंट से जो दस योजनाएँ मंजूर हुई थी, उन के अलावा भी भगवती कमेटी ने कहा है कि घाघरा में पट्टा से फौजाबाद तक की स्कीम पर विचार किया जाये। ग्रेट गवर्नमेंट से स्कीम मांगी गई है। लेकिन ग्रेट गवर्नमेंट के पास पैसा नहीं है और टेकनिकल आदमी भी नहीं हैं। क्या संजल गवर्नमेंट भगवती कमेटी ने जिन नदियों के लिए स्कीम मांगी है उनको पूरा करने का इन्जाम करेगा ?

श्री राज बहादुर : मैं कोई आश्वासन तो नहीं दे सकता, लेकिन इतना जरूर निवेदन करूंगा कि जहाँ हमारा ध्यान इस ओर आकर्षित किया जाता है और हम से कहा जाता है कि हम करें, वही हम उसको करने की चेष्टा करते हैं। जैसा आप को मालूम है एक्सपेरिमेंटल काम प्रमोशनल रिवर सर्वेज की गंगा में बिहार और उत्तर प्रदेश में योजना है। लेकिन मैं फिर कहना

बाह्य है कि इस क्षेत्र में काफी सड़कों डेवलप हो गई हैं, काफी रेलें हो गई हैं। इसलिए बल्क कमोडिटी हों या दूसरी हों, जलमार्ग से उनको ले जाना बहुत सहूल अथवा लाभदायक रह गया है।

की दिशुक्ति मिश्र : नदी से सस्ता पड़ता है। (व्यवधान)...

DR. RANEN SEN : I find in this statement under the head 'Names of the schemes' Techno-economic survey and other investigations on the Bhagirathi-Hooghly system. May I know whether the Minister can tell us that this survey has already been started in West Bengal and, if so who is the actual authority to conduct the survey. Lastly, I want to know whether the survey has got any connection with the Farakka Barrage project ?

SHRI OM MEHTA : The survey will be undertaken shortly and the authority which will conduct the survey is the Inland Water Transport cell of the Government of West Bengal.

**Invention of Laser Beam Instrument
by Indian Institute of Technology,
Kanpur**

*1476. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Indian Institute of Technology, Kanpur, has invented Laser Beam Instrument recently ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) The Indian Institute of Technology, Kanpur has developed a Laser Beam Unit to supplant conventional surveying and leveling instruments.

(b) Government welcomes this development since it facilitates surveying and leveling operations under difficult conditions.

SHRI S. M. BANERJEE : Sir, since this development is a break-through in the

right direction of scientific development, I would like to know whether Government is likely to reward the professor concerned who has done it.

SHRI D. P. YADAVA : So far as rewarding is concerned, definitely we give some incentive to the professors who do this.

SHRI S. M. BANERJEE : I would like to know whether some special financial aid will be given to IIT for further development of this particular instrument ?

SHRI D. P. YADAVA : IIT has got enough funds at its disposal and should the necessity arise for its development in a better way, definitely the Government will think over it ?

SHRI BRIJ RAJ SINGH (Kotah) : I would like to know that in the light of the fact the laser beam has very varied application, has the Government thought it can also be profitably used for defence purposes ?

MR. SPEAKER : That is a specific question.

SHRI D. P. YADAVA : At this moment we cannot say anything. This concerns Defence.

**Grant of Interim Relief to Punjab
Government Employees**

+

*1478. SHRI PRABODH CHANDRA :
SHRI TEJA SINGH SWA-
TANTRA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any representations from Punjab Government employees for grant of interim relief, as has been given in several States ; and

(b) if so, what are those demands and the steps taken by Government to meet the demands of the Punjab Government employees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) The demand was for grant of interim